

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

17. MA 860/2018 IA 2584/2023 IA 2764/2023 in C.P. (IB)/1561(MB)2017

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 14.06.2024**

**NAME OF THE PARTIES:-** IA 2584/2023 Shehzad Hemani  
IA 2764/2023 Santanu T Ray Liquidator of  
Conros Steels Private Limited  
**IN THE MATTER OF**  
**Punjab National Bank**  
V/s  
Conros Steels Private Limited

**Section: 60(5) Application under any other provisions- IBC U/s 7 of Insolvency  
and Bankruptcy Code, 2016**

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**ORDER**

**MA 860 of 2018:-** Counsel, Shyam Kapadia a/w Yash Dhruva appeared for the  
Applicant/Liquidator and Counsel, Niket Mehta appeared for the Respondent no. 2.  
Heard arguments on behalf of the Applicant for quite some time. List this matter for  
further hearing on **28.06.2024**.

**IA 2584 of 2023 and IA 2764 of 2023:-** List these Applications on **28.06.2024**.

Sd/-  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

Sd/-  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**